

Shri Mohiuddin: No, Sir, it is not proposed to sell them to private operators at the present moment, as far as I can see.

Shri Nath Pai (Rajapur): That means perhaps he may change his mind after the House rises.

Shri Tangamani (Madurai): From the statement we find that there are five Viscounts. I would like to know how many have been grounded, how many have been grounded due to accidents or otherwise and whether there is any proposal to increase the number of Viscounts in the near future.

Shri Mohiuddin: One met with an accident, as the hon. Members know. The usual number of Viscounts that are in the workshop is two. As for as the question of increasing the number is concerned, the Indian Airlines Corporation had been trying to purchase second-hand Viscount but they have not succeeded so far.

Shri S. M. Banerjee: Because this situation was known to the hon. Minister before hand, I would like to know whether any intimation or notice was given to the passengers who were to fly that this was going to happen so that inconvenience to them could have been avoided?

Shri Mohiuddin: Notice, of course, is issued from time to time as far as frequencies are concerned and the change in the frequencies is concerned. On account of the accident in Colombo this sudden reduction had to take place for which there was very little time to give any notice.

12.07 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA

The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi): Sir, on behalf of Dr. Keskar, I beg to lay on the Table a copy of Annual Report of

the Registrar of Newspapers for India for the year 1961 (Part II). [Placed in Library, See No. LT-3414/61].

BROCHURE "FIGHT AGAINST THE DESERT—PROGRESS OF WORK AT CENTRAL ARID ZONE RESEARCH INSTITUTE, JODHPUR".

The Minister of Agriculture (Dr. P. S. Deshmukh): Sir, I beg to lay on the Table a copy of the Brochure "Fight Against the Desert—Progress of work at Central Arid Zone Research Institute, Jodhpur". [Placed in Library, See No. LT-3401/61.]

ANNUAL REPORTS OF SHIPPING CORPORATION OF INDIA LTD.

The Deputy Minister of Civil Aviation (Shri Mohiuddin): On behalf of Shri Raj Bahadur, Sir, I beg to lay on the Table a copy of Annual Reports of the Eastern Shipping Corporation Limited, and the Western Shipping Corporation Limited (merged on the 2nd October, 1961 as the Shipping Corporation of India Limited) for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, See No. LT-3402/61].

UTTAR PRADESH PADDY AND RICE (RESTRICTION ON MOVEMENT) ORDER, 1961.

Dr. P. S. Deshmukh: Sir, on behalf of Shri A. M. Thomas, I beg to lay on the Table a copy of the Uttar Pradesh Paddy and Rice (Restriction on Movement) Order, 1961 published in Notification No. G.S.R. 1410 dated the 28th November, 1961 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-3415/61].

ANNUAL REPORTS OF THE INDIAN AIRLINES CORPORATION AND THE AIR-INDIA INTERNATIONAL CORPORATION FOR THE YEAR 1960-61.

Shri Mohiuddin: Sir, I beg to lay on the Table a copy each of the following Reports under sub-section (2)